

(b) if so, what is the progress in this regard and by when it is likely to be completed?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI SHIV SHANKAR): (a) and (b) The demarcation of the India-Burma boundary is still in progress. About ninety per cent of the demarcation has already been completed. It is not feasible to set a time limit for completion of the demarcation of the entire boundary.

#### **Lana Swindle by Top Army and Rail Officials**

@>2207-B. SHRI V GOPALSAMY:

SHRI K. CHATHUNNI  
MASTER:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the attention of Government has been drawn to the news item which appeared in the 'Times of India' dated 15th December, 1980 about the land swindle by the top army and rail officials;

(b) whether the investigations into this case have been completed; and

(c) if so, what action Government have taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes.

(b) Central Bureau of Investigation are conducting a preliminary enquiry into this case, for a thorough probe. The enquiry report is yet to be received.

(c) Government will consider taking appropriate action on receipt of the enquiry report.

©Previously Unstarred Question 1921 transferred from the 11th March, 1981.

#### **Cement for Kerala State**

12207-C. SHRI O. J. JOSEPH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what is the quantity of cement demanded by Kerala State and allocations made by the Central Government during the year 1980 quarter-wise for the Central Sector roads/ bridge works;

(b) whether the allocations/release made by the Central Government is commensurate with the works programme scheduled by the Central Government and fulfil the minimum requirement for the ongoing works;

(c) if not, what actions Government have taken to augment the cement supply;

(d) whether Government have received requirement of 4970 MT of cement for the 4th quarter of 1980; and

(e) if so, whether Government have released this quantity in the interest of work?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) The quarter-wise demand and ' allocation to Kerala State for the year 1980 for the Central Sector road/ bridge works are as follow: —

Quarter	Demand Allocation	
	M.T.	M.T.
1st Quarter 1980 .	3124	800 O.P.C.
2nd Quarter 1980 .	2912	800 O.P.C.
3rd Quarter 1980 .	3280	1000 O.P.C.
4th Quarter 1980 .	4970	46,5 O.P.C.

fPreviously Unstarred Question 2002, transferred from the 12th March, 1981.